

SPECIAL BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/13(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPN LIMITED VS PULVER-ASH PROJECTS LTD
UNDER SECTION	SEC. 271-273

Appearance (via video conferencing/physically)

For Official Liquidator

Mr. Prashant Kumar Tripathi, Adv.

For the Petitioner

Mr. Shruti Swaika, Adv.

Ms. Iram Hassan, Adv.

Ms. Yukti Agarwal, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on 23.06.2023.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**